

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS  
(ENGLISH VERSION)**



**Fourth Lok Sabha**

**Legislative Branch-II**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**  
**THIRTY-FIFTH REPORT**

**(Fourth Lok Sabha)**

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Thirty-fifth Report.

2. The Committee met on the 12th August, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Wednesday, the 14th August, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 14th August, 1968 had been invited to present their views on the Resolutions before the Committee. Shri Surendranath Dwivedi attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Movement in Czechoslovakia.	2 hours.
(2) Resolution regarding Need-based minimum wage.	2 hours.
(3) Resolution regarding Vacation of Pakistani aggression.	2 hours.

**NEW DELHI;**

**R. K. KHADILKAR,**

*August 12, 1968.*

*Saturday 21, 1890 (Saka).*

*Chairman*

*Committee on Private Members' Bills  
and Resolutions.*